

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 158 of 2014

Dated : 3rd December, 2014

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s Sponge Udyog Pvt. Ltd.

....Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran
Mr. Avinash Menon
Ms. Anushree Bardhan

Counsel for the Respondent(s) :

Mr. Buddy A. Ranganadhan
Mr. Hasan Murtaza for R.2
Mr. Rutwik Panda
Mrs. Anshu Malik for R.1

ORDER

We have heard the learned counsel for the parties. The learned counsel for the parties state that they would file their respective Written Submissions on or before 10.12.2014. Accordingly, they may file the same after serving copy on the other side.

Post the matter for Reporting Compliance and for further submissions if any on **15.12.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/js